THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS WOMEN AND AND SPORTS AND CHILD DEVELOPMENTS IN MINISTRY OF HUMAN RESOURCES (SHRIMATI DEVELOPMENT MARGARET ALVA): (a) No updating is proposed. However an order for reprinting the existing Report has been placed with the Director of Printing.

(b) and (c) Does not arise.

Iltilisation of Waters of Netravathi River

2640. SHRI K, RAMACHANDRA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that about 500 T.M.C. of water of river Netravathi is going waste into the sea:
- (b) whether any study has been conducted for utilisation of this water for irrigation; and
- (c) if so the results of such a study and the action taken/proposed?

OF WATER THE MINISTER RESOURCES (SHRI B. SHANKARAto the NAND): (a) to (c) According Committee constituted by the Planning Commission in 1978 for assessment of the Resources of Rivers flowing into Arabian Sea and their utilisation the yield in Netravathy Basin is about 9940 MM 3 (351 TMC). The Government of Karnataka is to take necessary action for utilisation of this water. So far, no project Report has been submitted to the Centre by Karnataka.

Moyne Basin Scheme of Midnapore

2641. SHRI SATYAGOPAL MISRA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Moyne basin scheme of Midnapore district, West Bengal has been cleared by his Ministry:
 - (b) if so, the details thereof:

- (c) if not, the reasons for delay; and
- (d) what will be the amount given as central assistance to this project?

THE MINISTER OF WATER (SHRI B. SHANKARA-RESOURCES NAND): (a) to (c) The Moyne basin scheme of Midnapore district of West Bengal envisaging the removal of drainage congestion from an area of about 57 sq. kms. out of a total basin area of 94 72 sq. kms. at an estimated cost of Rs. 99.89 lakht, was orginally received in the Ganga Flood Control Commission in August 1981. In the light of suggestions made by the Ganga Flood Control Commission, the State Government modified the scheme for Rs. 159.50 lakhs and re-submitted it to GFCC. After finalisation of the Project proposals for Rs. 129 lakhs, the GFCC recommended the scheme to the Planning Commission for acceptance in July 1984. The Planning Commission, has requested the State Government to obtain clearance from the forest angle which is still awaited.

(d) The project has to be implemented by the State Government by providing funds from its Plan resources.

University in Tripura During Seventh Plan

2642. SHRI BAJU BAN RIYAN: SHRI AJOY BISWAS:

Minister of Will the RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have any proposal to set up a University in Tripura during Seventh Plan; and
 - (b) if so, the details thereof?

OF HUMAN THE MINISTER DEVELOPMENT RESOURCE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) and (b) The Central Government has no such proposal under consideration. However, the Government of Tripura is considering a proposal to establish a University in that state,